

HCC NO. 42/2024

HIGH COURT OF KARNATAKA,
BENGALURU – 560 001
DATED: 04th OCTOBER 2024.

BRIEF TENDER NOTIFICATION

Under Phase-III of e-Courts project, the High Court of Karnataka, invites tender for supply and installation of 60 Nos. of Solar Power Backup (10 kWp Capacity Rooftop Solar PV Power Plant) (Hybrid Interactive Grid tied with Battery Bank) to 60 Court Complexes through Karnataka Public Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **04.11.2024 at 4.00 PM** For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Yours faithfully,

Sd/-

(N. G DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU